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Declaration of Assets and Liabilities

Year 2021-22

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श्री राजीव	aged
pato	service and

I, MANJA DEVI , son/daughter/wife of LATE. BACHURAN;
aged 5) years, belonging to BIHAR LEGISLATIVE ASSEMBLY
service and presently working as OFFICE ATTENDANT LATE ARAM
give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

LATEBACHURAMSUNIL KUMAR KANAHAI KUMAR SANJOGKUMAR

Sr. No.	Description	Self	Spouse Name(S)	Pependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1,000			•	_
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI VIDHW SABHA PATNA				
(ill)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)	_			_	
(vI)	Jewellery (give details of weight and value)	(1010) 10ga 42,000 /- Silver 20g 1200-2			, —	
(vli)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	nave to be indicated] Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			-	-	
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value				_	_
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	-				

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity	-	-

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	(d) dues to departments dealing with telephones		
,	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]		
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(III) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		
	of Birth :-	(MVF) 	O (DD/MM/YYYY)
Class	/Group :- C	(A/B/C)	
Cadre	BIH	IAR LIGISLA TIVE	ASS EMBLY
		me e.g. B.A.SBihar Administrative - Bihar Secretariat Service etc.)	Service,
Home	District :- PA	HWA CBIHAR]	
knov	I hereby declare that the state of the state	he above details are true Gignature	चर्न
Place	Patnel.	- 10 10 10 10 10 10 10 10 10 10 10 10 10	HAMPLANT [HISTER SHIP
Date	07/02/2022	Department: B. L. Y	<u> </u>

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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